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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/318/ (IB)/2017

NAME OF THE PETITIONER(S)

: KARAN KHATRI

NAME OF THE RESPONDENT(S)

: PARAMOUNT AIRWAYS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. MECHANA NAIR

Coul of Petition

P. Only

ORDER

Ms P Meghana Nair, counsel for petitioner present and submitted that the Hon'ble High Court of Madras has passed orders for winding up of the company and prayed time for filing a copy of the order. Time extended at request. Put up on 11.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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